

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF FEBRUARY-2018

DATE OF HEARING 01.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2302554/09	Opp. No. AMD-817540	M/s. J. H. Acharya & Company, Ahmedabad / Sanjay T. Limbasiya, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2349547/30	Opp. No. AMD-818240	Shri Navtver Lal M. Patel S/o. Shri Merghabhai, Abu Road	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2389815/30	Opp. No. AMD-841728	M/s. K. C. Patel & Co., Ahmedabad / Mr. Rameshbhai Babubhai Vekariya, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2312024/30	Opp. No. AMD-817945	M/s. Sharma & Company, Jaipur / Mr. Bharat Kumar Sethia, Sadarshahar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2311632/43	Opp. No. AMD-818453	Mr. Kirit F. Dantani, Ahmedabad / Mr. Naveen Agrawal, Udaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2345070/07	Opp. No. AMD-807733	Mr. Jitendra Sadhwani Advocates, Ahmedabad / Mr. Dilip Ramji Borkhetaria, Rajkot	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

7.	2328650/07	Opp. No. AMD-825371	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Devarajbhai manjibhai Vekariya, Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	2141252/43	Opp. No. AMD-805329	Tyagi Certifications Service Pvt. Ltd., Delhi / M/s. Piyush Palace Private Limited, Ahmedabad	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 06.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2212951/05	Opp. No. AMD-813811	Laxmi Sanjay Agrawal, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2188330/05	Opp. No. AMD-812610	M/s. G. D. Bansal & Associates, Jaipur / M/s. Doctor Medisciences India (p) Ltd., Jodhpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2179149/05	Opp. No. AMD-845618	M/s. J. T. Jhala & Co., Ahmedabad / M/s. Eris Life Sciences Pvt. Ltd., Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2245549/03	Opp. No. AMD-841899	Mr. Gaurav Soni, Advocate, Ahmedabad / Mr. Dharmendra B. Joshi, Bharuch	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2248403/05	Opp. No. AMD-846078	Lalji Advocates, Delhi / M/s. Miyota Healthcare Pvt. Ltd., Kolkata	12:45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 07.02.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2088234/03	Opp. No. AMD-789879	M/s. Gautam & Company, Jaipur / Mr. Purshotam Gupta, Karoli	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	2059295/05	Opp. No. AMD-788967	Mr. G. D. Bansal & Associates, Jaipur / M/s. Ravi S. Garg & Sons (HUF), Kota	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	2037192/44	Opp. No. AMD-874373	Hemal P. Shah, Ahmedabad / Mrs. Payal K Limbachiya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	2025277/05	Opp. No. AMD-784386	M/s. Finecure Pharmaceuticals Ltd., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2151311/05	Opp. No. AMD-855709	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 08.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2166595/05	Opp. No. AMD-805855	M/s. G. D. Bansal & Associates, Jaipur / M/s. Biogenetic Drugs Pvt. Ltd., Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	2138602/01	Opp. No. AMD-806377	M/s. Tyagi Certifications Services Pvt. Ltd., Delhi / M/s. Magic Grow Biotech Pvt. Ltd., Sriganganagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

3.	2060426/14	Opp. No. AMD-806745	P. K. Arora, Agra / M/s. C. B. Chains Ltd., Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
4.	1937102/25	Opp. No. AMD-797737	M/s. Loyal Registration Services, NCR Delhi / M/s. RSWM Ltd., Noida (U.P.)	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
5.	1816975/30	Opp. No. AMD-767529	G. D. Bansal, Jaipur / Shri Inder Chand S/o. Ramlal Agarwal, Bikaner	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 13.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1366634/34	Opp. No. AMD-225084	M/s. L. S. Davar & Co., Kolkata	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)
2.	1374129/07	Opp. No. AMD-247608	M/s. Silicon Electricals, Rajkot / M/s. Tradesafe, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	782394/30	Opp. No. AMD-714570	M/s. Monika Industries Siliguri (West Bengal) / M/s. Vidhani Trade Marks Co., New Delhi V/s Shyam Sunder Surinder Kumar, Rajasthan / M/s. Delhi Registration Services. Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	760857/05	Opp. No. AMD-195311	M/s. Eldee Herbocare Private Limited, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1883660/05	Opp. No. AMD-772434	Mr. Jayesh Chsndulal Mehta, Wadhwan City	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 14.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2404776/05	Opp. No. AMD-817159	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2442129/04	Opp. No. AMD-875860	Mr. Ashok Kumar Sharma, Jaipur / Mr. Ravi Goyal, bhratpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2382757/05	Opp. No. AMD-824614	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2354539/07	Opp. No. AMD-859978	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Shri Rohitkumar Mansukhlal Padhariya, Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2330359/09	Opp. No. AMD-817827	M/s. M. N. Shah & Co., Ahmedabad / M/s. Aeron Industries, Rajkot	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 15.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2315601/32	Opp. No. AMD-825075	M/s. Y. J. Trivedi & Co., Ahmedabad / Kamal motiyani, Ajmer	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2311530/35	Opp. No. AMD-829173	M/s. Superfastaction Regn. Service, Surat / Mr. Rajesh Brahmaddutt Agrawal, Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2302258/05	Opp. No. AMD-803995	Yash Suryawala, Vadodara / M/s. Barley Lentil Vitamins Pvt. Ltd., Anand	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

4.	2302258/05	Opp. No. AMD-803526	Yash Suryawala, Vadodara / M/s. Barley Lentil Vitamins Pvt. Ltd., Anand	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2298310/35	Opp. No. AMD-803869	Mr. Vipul J. Hindocha Advocate, Bhavnagar / Mr. Bharatkumar Tarachand Shah, Bhavnagar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	2258060/30	Opp. No. AMD-810308	M/s. G. D. Bansal & Associates, Jaipur / M/s. Hovis Foods India Private Limited, Alwar	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 20.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2376197/05	Opp. No. AMD-840157	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Senaru Formulations Pvt. Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	1729718/30	Opp. No. AMD-757845	M/s. G. D. Bansal & Associates, Jaipur / Kamal Kumar S/o. sh. Shyamlal, Kota	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	1683273/30	Opp. No. AMD-741036	M/s. G. D. Bansal & Associates, Jaipur / M/s. Shri Shankar Gauri Agro Products Pvt. Ltd., Rajasthan	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	1845845/05	Opp. No. AMD-261015	G. D. Bansal Advocate, Jaipur / M/s. Amol Pharmaceuticals Pvt. Ltd., Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2497667/05	Opp. No. AMD-822558	Mr. Dhirajlal Zaverbhai Vaghani, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 21.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2540337/42	Opp. No. AMD-836527	Prateek Kasliwal, Jaipur / M/s. Zari Silk (India) Pvt. Ltd., Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2546908/30	Opp. No. AMD-835359	M/s. Tradesafe, Ahmedabad / Mr. Ashishkumar A. Prajapati, Palanpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2552673/05	Opp. No. AMD-885792	M/s. Technoleg-IPR Advocates, Nadiad / M/s. Chemet west & Flows Private Limited, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2486837/14	Opp. No. AMD-881474	M/s. Raval & Co., Ahmedabad / Mr. Haresh G. Hinduja, Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2492114/25	Opp. No. AMD-840712	Mr. Gaurav Soni Advocate, Ahmedabad / Rizwanali Keshwani Bhavnagar	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 22.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3414607/34	Opp. No. AMD-886239	M/s. Parker & Parker Co., LLP, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2916238/17	Opp. No. AMD-862419	Mr. Jayesh Devjibhai Jadav, Rajkot / Mr. Rajeshkumar C. Parsaniaya, Rajkot	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

3.	2731268/09	Opp. No. AMD-845636	M/s. Tyagi Certifications Services Pvt. Ltd., Delhi / Ranjeet Kummat Patel, Udaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2793288/11	Opp. No. AMD-897983	Mr. Hiran Thakkar & Associates, Ahmedabad / Mr. Kalusingh M. Devda, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2717167/05	Opp. No. AMD-896215	Advocate, Kavita V. Raipure, Mumbai / M/s. Kesar Pharma Pvt. Ltd., Gandhinagar	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 27.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2694983/05	Opp. No. AMD-889589	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	3446341/24	Opp. No. AMD-884714	Mr. Gaurav Soni Advocate, Ahmedabad / Mr. Prateek B. Jain, Marwar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	3243563/19	Opp. No. AMD-876048	M/s. Bhansali & Associates, Ahmedabad / M/s. Addis Realty Private Limited, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2624415/05	Opp. No. AMD-844734	M/s. Mission Cure Pharma Pvt. Ltd., Gandhinagar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2621609/05	Opp. No. AMD-845923	M/s. Mission Cure Pharma Pvt. Ltd., Gandhinagar	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 28.02.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2567422/02	Opp. No. AMD-844934	M/s. G. D. Bansal & Associates, Jaipur / M/s. Nushar India Future Tech Pvt. Ltd., Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2654915/31	Opp. No. AMD-879463	M/s. Regal IPR Associates, Rajkot / Mr. Maheshkumar Haribhai Sojitra, Junagadh	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2647466/30	Opp. No. AMD-872625	M/s. J. H. Achrya & Company, Ahmedabad / Mr. Kalyansinh Anandsinh Chauhan, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2624738/30	Opp. No. AMD-883696	M. Kamal V. Verma Advocate, Adipur / Shri Amit Suresh Jain. Kachchh	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2624738/30	Opp. No. AMD-881658	M. Kamal V. Verma Advocate, Adipur / Shri Amit Suresh Jain. Kachchh	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2608236/31	Opp. No. AMD-847903	Mr. Ashraf M. Athan, Vadodara	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
